



**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No.5675/2021
(S.W.P. No.2159/2009)

Monday, this the 17th day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Tarun Shridhar, Member (A)**

Ashish Kumar Sharma
S/o Shri Ashok Kumar &
Late Smt. Sharda Kumari Sharma
Aged 25 years
R/o Ward No.13, Vijaypur
Tehsil & District Samba.

...Applicant

(Mr. K.K. Pangotra, Advocate)

VERSUS

1. The State of Jammu & Kashmir
Through Secretary to the Govt. of Jammu & Kashmir
Health & Medical Education Government
Civil Secretariat, Srinagar/Jammu.
2. The Principal
Govt. Medical College
Bakshi Nagar, Jammu.

...Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

**ORDER (ORAL)****Mr. Justice L. Narasimha Reddy:**

Mr. K K Pangotra, learned counsel for applicant submits that he has no instructions from his client for the past several years.

2. The T.A. is accordingly dismissed on reporting of instructions. There shall be no order as to costs.

(Tarun Shridhar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 17, 2021
/sunil/jyoti/sd/dsn/